

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:999  
ANSWERED ON:10.07.2009  
VILLAGE ELECTRIFICATION  
Agarwal Shri Jai Prakash

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government has received proposals from the State Governments for the electrification of inaccessible and tribal villages through renewable energy sources in the country during the last three years and the current year;
- (b) if so, the details of the proposals sanctioned and those lying pending for approval;
- (c) the total amount allocated for the purpose during the above said period; and
- (d) the time by which the remaining proposals are likely to be sanctioned?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a)&(b): Under the Remote Village Electrification(RVE) Programme of the Ministry, proposals are received from the state implementing agencies for financial support for creation of facilities for lighting/basic electricity through renewable energy sources in eligible remote un-electrified villages and hamlets which may include inaccessible and tribal villages. Such proposals are sanctioned once they are complete and are in conformity with the provisions of the Programme, subject to budget provisions. The State-wise details of such proposals received and sanctioned during the last three years and the current year are given in Table. All eligible proposals received by the Ministry were sanctioned as on 31-3-2009.

(c): The expenditure incurred on the Programme by the Ministry during the last three years was Rs.278.99 crores. An amount of Rs.80 crores has been allocated for the current year.

(d): State implementing agencies have been advised to submit proposals for eligible villages and hamlets as soon as possible for financial support by the Ministry during the current year.